

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 9/SM/2015

Subject : Follow up actions on the recommendations of CAC Sub-committee on Congestion in Transmission.

Date of hearing : 11.1.2018

Coram : Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member

Petitioner : Commission on its own motion

Respondents : Central Electricity Authority and others

Parties present : Shri S.R. Narsimhan, POSOCO
Shri S.C. Saxena, POSOCO
Shri N. Nallarajan, POSOCO

Record of Proceedings

The present *Suo-motu* proceeding was initiated by the Commission for follow up actions on the recommendations of CAC Sub-committee on Congestion in transmission.

2. CEA, NRCE, CTU, POSOCO, PGCIL and RPCs should file their replies on or before 9.2.2018, giving the current status of action taken on the recommendations of the CAC Sub-committee on Congestion in transmission.
3. Subject to above, the Commission reserved the order in the Petition.

By order of the Commission

**Sd/-
(T. Rout)
Chief (Law)**